

most urgent

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

The Pr. District & Sessions Judge,
SRINAGAR

No: 1643-65/infst

Dated: 18-4-2016

Subject: Physical progress relating to Infrastructure Development for district and Subordinate Courts as on 31.12.2016.

Sir,

Kindly refer to this office letter No.181-202/Infras dated 04.04.2016, regarding the subject cited above.

In this regard, I am once again directed to request you to expedite the matter on priority basis.

The matter may be treated as most urgent.

Yours faithfully,

(Signature)
(Rasal Singh)
Assistant Registrar (Infrast).
(Signature)

NO: 1643-65/infst
Date 18-4-2016

Copy to: I/c. NIC; High Court - wing, Jammu
for uploading the same
on website, ~~for~~

Most Immediate/By Speed Post/By Fax

No.J-11017/02/2016-JR
Government of India
Ministry of Law and Justice
(Department of Justice)

Jaisalmer House, 26 Mansingh Road,
New Delhi-110011

Dated: 15th March, 2016

Inf. Sec for immediate action
To *22/3/16*
The Registrar General,
Jammu & Kashmir High Court,
Srinagar 190001

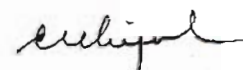
Subject: Physical progress relating to Infrastructure Development for district and Subordinate Courts as on 31.12.2015.

Sir,

I am directed to refer to this Department's letter of even no. dated 03rd March, 2016 regarding above mentioned subject and to say that information/data with regard to Physical progress on Infrastructure Development of District and Subordinate Courts as on 31.12.2015 is required in the context of the forthcoming Joint Conference of Chief Ministers (CMs) and Chief Justices (CJs) proposed to be held in April this year.

It is therefore requested that the information/data in the enclosed format may please be furnished by return fax/email.

Yours faithfully.



(C.K.Reejonia)

Deputy Secretary to the Government of India

Tel./Fax.: 011 23072146

Email: ckreejonia@nic.in

Encls: As above.

Annexure

**PROFORMA FOR FURNISHING INFORMATION ON INFRASTRUCTURE DEVELOPMENT
FOR DISTRICT AND SUBORDINATE COURTS AS ON 31.12.2015**

Name of the High Court _____

Name of State / UT _____

Sr. No.	Description	Figures in number only
1.	Total Number of Court Rooms / Court Halls available for Judges / Judicial Officers of District and Subordinate Courts as on 31.12.2015.	
2.	Total Number of Court Rooms / Court Halls for Judges / Judicial Officers of District and Subordinate Courts under construction as on 31.12.2015	
3.	Total Number of Residential Units available for Judges / Judicial Officers of District and Subordinate Courts as on 31.12.2015	
4.	Total Number of Residential Units for Judges / Judicial Officers of District and Subordinate Courts under construction as on 31.12.2015	
